CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
CHANNEL GUIDE INDIA LIMITED (CGIL)
(Regd. Office: Bokadia Mansion, 3rd Floor, 229, Princess Street, Mumbai-400 002)

Further to the Public Announcement ('PA') dated March 13, 2008 to the shareholders of CGIL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Mr. Rajendra Sharad Karnik** (hereinafter referred to as 'Acquirer') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	March 13, 2008 (Thursday)	March 13, 2008 (Thursday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	March 28, 2008 (Friday)	March 28, 2008 (Friday)
Last Date for a Competitive Bid, if any	April 3, 2008 (Thursday)	April 3, 2008 (Thursday)
Date by which the Letter Of Offer to be Despatched to shareholders	April 23, 2008 (Wednesday)	April 21, 2008 (Monday)
Date of Opening of the Offer	April 30, 2008 (Wednesday)	April 25, 2008 (Friday)
Last date for revising the Offer Price/ Number of Shares	May 8, 2008 (Thursday)	May 5, 2008 (Monday)
Last date for Withdrawal of Acceptance by Shareholders	May 14, 2008 (Wednesday)	May 9, 2008 (Friday)
Date of Closing of the Offer	May 19, 2008 (Monday)	May 14, 2008 (Wednesday)
Date by which communicating rejection/ acceptance and despatch of Cheques/Demand Drafts towards payment of consideration to be completed	June 3, 2008 (Tuesday)	May 29, 2008 (Thursday)

2. SEBI may take an appropriate action against the Acquirer, Promoters and/or Target Company for the non-compliance with regulation 7 of the Regulations.

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this announcement and also for the obligations of Acquirer laid down under the Regulations.

This announcement would also be available on SEBI website at http://www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: April 15, 2008